

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 229/GT/2012

Subject: Revision of Annual Fixed Charges on account of additional capital expenditure incurred during 2008-09 in respect of Teesta HE project Stage-V.

Date of Hearing: 27.11.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S Jayaraman, Member
Shri V. S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner: NHPC Ltd.

Respondent: WBSEDCL and 5 others

Parties present: Shri R Raina, NHPC
Shri S .K. Meena, NHPC
Shri Yashwant Mehru, NHPC
Shri R. B. Sharma, Advocate, JSEB

RECORD OF PROCEEDINGS

The petitioner, NHPC Ltd. has filed the present petition for revision of Annual fixed charges on account of additional capital expenditure incurred during 2008-09 in respect of Teesta HE project Stage-V.

2. During the hearing the learned counsel for respondent no. 3, JSEB submitted that the copy of the petition has not been received by the said respondent. He also prayed that the copy may be send by the petitioner to enable it to file reply in the matter.

3. The representative of petitioner clarified that the copy of the petition has been served on the respondent on 4.10.2012. On a specific query of the Commission, as regards the proof of service, the representative of the petitioner submitted copy of the document indicating proof of service of petition to the respondents. He however handed over a copy of the petition to the learned counsel for respondent JSEB, which has since been acknowledged.

4. The Commission after hearing the parties directed the respondent to file its reply by 11.12.2012, with advance copy to the petitioner, who may file its response, if any, by 17.12.2012.

5. Matter to be listed for hearing on 3.1.2013.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)